



NOTIFICATION No. 82 / 2017

I

Tmt. C.Thirumagal, District Judge, functioning as Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Krishnagiri, who has been appointed on transfer as Judge, Family Court, Villupuram in G.O.(D). No. 596, Home (Courts-II) Department, dated 15.05.2017, is transferred and posted as Judge, Family Court, Villupuram, in the existing vacancy.

Tmt. J.Mavis Deepika Sundaravadhana, District Judge, functioning as Additional District Judge, Krishnagiri, who has been appointed on transfer as Judge, Family Court, Tiruvallur in G.O.(D). No. 596, Home (Courts-II) Department, dated 15.05.2017, is transferred and posted as Judge, Family Court, Tiruvallur, in the existing vacancy.

Thiru. G.Vinobha, District Judge, functioning as II Additional District Judge, Vellore @ Ranipet, who has been appointed on transfer as I Additional Principal Judge, Family Court, Chennai, in G.O.(D). No. 596, Home (Courts-II) Department, dated 15.05.2017, is transferred and posted as I Additional Principal Judge, Family Court, Chennai, vice Thiru. N.Sivathanu, transferred.

Thiru. N.Sivathanu, District Judge, functioning as I Additional Principal Judge, Family Court, Chennai, who has been appointed on transfer as II Additional Principal Judge, Family Court, Chennai, in G.O.(D). No. 596, Home (Courts-II) Department, dated 15.05.2017, is transferred and posted as II Additional Principal Judge, Family Court, Chennai, vice Tmt. Irusan Poonguzhali, transferred.

Tmt. V.R.Latha, District Judge, functioning as Additional District Judge, (Fast Track Court), Vellore, who has been appointed on transfer as Judge, Family Court, Vellore, in G.O.(D). No. 596, Home (Courts-II) Department, dated 15.05.2017, is transferred and posted as Judge, Family Court, Vellore, in the existing vacancy.



II

Tmt. Irusan Poonguzhali, II Additional Principal Judge, Family Court, Chennai, is transferred and posted as IV Additional District Judge, Tiruvallur @ Ponneri, in the existing vacancy.

Tmt. S.Meenakumari, Additional District Judge (Fast Track Court), Kancheepuram, is transferred and posted as II Additional District Judge, Vellore @ Ranipet vice Thiru. G.Vinobha, transferred.

**HIGH COURT, MADRAS.**  
**DATED: 17.05.2017.**

*R. J. ni 17/05/2017*  
**REGISTRAR GENERAL.**

**To**

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Judge, Family Court, Villupuram / Tiruvallur / Vellore.
4. The IV Additional District Judge, Tiruvallur @ Ponneri.
5. The Principal Judge, City Civil Court, Chennai.
6. The Principal Judge, Principal Family Court, Chennai.
7. The Principal District Judges, Vellore / Krishnagiri / Villupuram / Tiruvallur and Kancheepuram @ Chengalpattu.
8. The Chief Judicial Magistrates, Vellore / Krishnagiri / Villupuram / Tiruvallur and Kancheepuram @ Chengalpattu.
9. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
10. The Pay and Accounts Officer, High Court, Madras.
11. The Treasury Officers, District Treasury, Vellore / Tiruvallur / Kancheepuram / Krishnagiri and Villupuram.

**Copy to:**

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to Hon'ble The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Vigilance), High Court, Madras (12 copies)
6. The Registrar (IT-cum-Statistics), High Court, Madras.
7. The Registrar (Judicial), High Court, Madras.
8. The Registrar (Management), High Court, Madras.
9. The Officer on Special Duty, High Court, Madras.
10. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
11. The Additional Registrar (Vigilance), High Court, Madras.

12. The Registrar (District Judiciary), High Court, Madras.
13. The Registrar (Administration), High Court, Madras.
14. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
15. The Official Assignee, High Court, Madras.
16. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
17. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
18. The Director, Tamil Nadu State Judicial Academy, Chennai-28.
19. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
20. The Deputy Director, Regional Centre of Judicial Academy, No.251, Scheme Road, Race Course, Coimbatore – 641 018.
21. The Deputy Director, Regional Centre of Tamil Nadu State Judicial Academy, Alagar Koil Road, K.Pudur, Madurai-625 002.
22. The Chief Accounts Officer, High Court, Madras.
23. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
24. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, Server Room, High Court, Madras.
25. The Technical Director, NIC, High Court, Madras.
26. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
27. The Record Keeper, A.D. Records, High Court, Madras.

+ Spare 5





**OFFICIAL MEMORANDUM**

Sub: Courts and Judges - District Judges - Transfer and Postings – Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 82 / 2017, dated : 17.05.2017.

.....

**I**

Tmt. C.Thirumagal, District Judge, functioning as Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Krishnagiri, who has been transferred and posted as Judge, Family Court, Villupuram, in the High Court's Notification cited above, is required to hand over charge of her post to the Chairman, Permanent Lok Adalat, Krishnagiri, immediately and take charge of her new post immediately, without availing full joining time.

Tmt. J.Mavis Deepika Sundaravadhana, District Judge, functioning as Additional District Judge, Krishnagiri, who has been transferred and posted as Judge, Family Court, Tiruvallur, in the High Court's Notification cited above, is required to hand over charge of her post to the Principal District Judge, Krishnagiri, immediately and take charge of her new post immediately, without availing full joining time.

Tmt. V.R.Latha, District Judge, functioning as Additional District Judge, (Fast Track Court), Vellore, who has been transferred and posted as Judge, Family Court, Vellore in the High Court's Notification cited above, is required to hand over charge of her post to the Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Vellore, immediately and take charge of her new post, on the same day, without fail.

Tmt. S.Meenakumari, District Judge, functioning as Additional District Judge, (Fast Track Court), Kancheepuram, who has been transferred and posted as II Additional District Judge, Vellore @ Ranipet, in the High Court's Notification cited above, is required to hand over charge of her post to the District & Sessions Judge-II, Kancheepuram, immediately, and take charge of her new post from Thiru. G.Vinobha, II Additional District Judge, Vellore @ Ranipet, immediately, without availing full joining time.



On relief, Thiru. G.Vinobha, is required to take charge of his new post of I Additional Principal Judge, Family Court, Chennai from Thiru. N.Sivathanu, I Additional Principal Judge, Family Court, Chennai, immediately, without availing full joining time.

On relief, Thiru. N.Sivathanu, is required to take charge of his new post of II Additional Principal Judge, Family Court, Chennai from Tmt. Irusan Poonguzhali, II Additional Principal Judge, Family Court, Chennai, on the same day without fail.

On relief, Tmt. Irusan Poonguzhali, is required to take charge of her new post of IV Additional District Judge, Tiruvallur @ Ponneri, immediately, without availing full joining time.

The Officers who relieve the Officers under transfer, are required to hold full additional charge of the additional posts, until further orders.

**HIGH COURT, MADRAS.**

**DATED: 17.05.2017.**

*R. S. Me* 17/05/2017.  
**REGISTRAR GENERAL.**

**To**

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Judge, Family Court, Villupuram / Tiruvallur / Vellore.
4. The IV Additional District Judge, Tiruvallur @ Ponneri.
5. The Principal Judge, City Civil Court, Chennai.
6. The Principal Judge, Principal Family Court, Chennai.
7. The Chairman, Permanent Lok Adalat, Krishnagiri.
8. The District and Sessions Judge-II, Kancheepuram.
9. The Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Vellore.
10. The Principal District Judges, Vellore / Krishnagiri / Villupuram / Tiruvallur and Kancheepuram @ Chengalpattu.
11. The Chief Judicial Magistrates, Vellore / Krishnagiri / Villupuram / Tiruvallur and Kancheepuram @ Chengalpattu.
12. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
13. The Pay and Accounts Officer, High Court, Madras.
14. The Treasury Officers, District Treasury, Vellore / Tiruvallur / Kancheepuram/ Krishnagiri and Villupuram. .

Copy to:

The Record Keeper, A.D. Records, High Court, Madras.